

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
SPECIAL BENCH(Video Conference)

CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL
HON'BLE VEERA BRAHMA RAO AREKAPUDI- MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 11.08.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.2/7/HDB/2020
NAME OF THE COMPANY	Dharti Dredging and Infrastructure Ltd
NAME OF THE PETITIONER(S)	Federl Bank
NAME OF THE RESPONDENT(S)	Dharti Dredging and Infrastructure Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for Respondent appeared via video conference.

No one appeared for the financial creditor.

At request of the learned counsel for the respondent matter stands adjourned to 01.09.2021.

-sd/-

-sd/-
MEMBER (J)

Pavani